

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/23(KB)2019
IVN.P (IBC)/14(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY [INDIA] LIMITED VS CORPORATE POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For the Applicant- SM Steel and Power Ltd.
Ms. Urmila Chakraborty, Adv.]
Mrs. Anisha Kocher, Adv.]

Mr. Abhishek Swaroop, Adv.] For the CPL
Mr. Anupm Prakash, Adv.]
Ms. Manju Bhuteria, Adv.]
Mr. Dwaipayan Basu Mallick, Adv.]
Ms. Sweta Chakraborty, Adv.]
Mr. Pankaj Dhanuka,] Liquidator in Person

ORDER

1. Ld. Counsel for the parties present. Liquidator in person present.

2. IVN.P (IBC)/14(KB)2024

a. Post this IVN.P on **24/04/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)